

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2018 &  
IA NO. 858 OF 2017**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Lourdes Society for Health Care & Research, Ernakulam ... Appellant(s)  
Versus  
The Kerala State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. Rahul Kumar Sharma for A-1

Counsel for the Respondent(s) : Mr. Shashwat Singh for R-1  
Mr. Mukund P. Unny

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **16.10.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*